

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:962
ANSWERED ON:20.03.2012
BAN ON FOODGRAIN EXPORT
Shetkar Shri Suresh Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has ruled out lifting the ban on wheat and sugar export till a final view is taken on the National Food Security Bill;
- (b) if so, the details worked out in this regard; and
- (c) the views of the State Governments and the experts in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)to(c): No, Madam. The Government has already allowed export of wheat under Open General Licence (OGL) on 9-9-2011. The exports of sugar are permitted by the Government from time to time and regulated through release order mechanism under Advance Authorisation Scheme (AAS)/ Open General License (OGL) with quantitative limits. However, export of Organic Sugar is allowed without release orders up to 10,000 tons per annum. Hence, there is no ban on export of wheat and sugar. In so far as National Food Security Bill is concerned, the same has already been introduced in the Lok Sabha on 22-12-2011.